## **ANNUAL IMMOVABLE PROPERTY RETURN**

## Statement of Immovable Property as on 31.12.2021

1. Name of Officer (in full) and service to which the officer belongs: SURESH CHANDRA: INDIAN LEGAL SERVICE(ILS)

2. Present Post Held

:INFORMATION COMMISSIONER:CENTRAL INFORMATION COMMISSION

3. Present Pay:

:RS.2,50,000/-

Name of District Cit	N 0 5 . II 6		13.2,30,000			
Name of District, Sub-		Present	If not in	How acquired whether by	Annual	Remarks
Division, Taluk and village in	property	Value*	own name	purchases, lease**,	income from	
which property is situated	-		state in	mortgage inheritance, gift,	the property	
			whose	or otherwise, with date of		7
			name held	acquisition and name with		
			and his/her	details of person/persons		
			relationship	from whom acquired		
			to the Govt.	•		
			servant			
	Housing Lands					
	and other					
	buildings					
V&PO-Banar, KOTPUTLI,	.68/8 Acre(approx)	1.2 lacs	-	INHERITED	NIL	
Jaipur(Rajasthan)	Agricultural					
Vill-Dalel-Garhi,PO-	4 acre(approx)	15 lacs + 1lac	_	INHERITED	Rs.95,000/-	
Ahemadgarh,	Agricultural + Residential			INTERITED	per annum	
Bulandshahr (UP)	joint house				per aminum	
V&PO-Banar, KOTPUTLI,	400 sq.yards(Residential)	50 lacs		Purchased and built	D- 60 000/	
Jaipur(Rajasthan)	. o o oq., qarao(neolaemia)	30 lacs	· -	Purchased and built	Rs.60,000/-	
	9				per annum	
Vill- Matiyala, Uttam Nagar,	156 sq. yard	55 lacs	_	Purchased	Rs.85,000/-	
New Delhi-110059				, avenuseu	per annum	
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				Signature:	Seil	hearing
						1000
				Date: 24.0	1 2022	

Date: 24.01.2022

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Division, Taluk and village in	property		Value*	own name	purchases, lease**,	income from	
which property is situated			1	state in	mortgage inheritance, gift,	the property	
*				whose	or otherwise, with date of		
				name held	acquisition and name with		
			,	and his/her	details of person/persons		
				relationship	from whom acquired		
				to the Govt.		8	
8				servant		-	
	Housing	Lands		180			
	and other						
	buildings						
V&PO-Banar, KOTPUTLI,	.68/8 Acre(	.68/8 Acre(approx)		-	INHERITED	NIL	
Jaipur(Rajasthan)	Agricultural						
Viil-Dalel-Garhi,PO-	4 acre(approx) Agricultural + Residential		15 lacs + 1lac	-	INHERITED	Rs.95,000/-	
Ahemadgarh,						per annum	
Bulandshahr(UP)	joint house						
V&PO-Banar, KOTPUTLI,	400 sq.yards(Residential)		50 lacs	-	Purchased and built	Rs.60,000/-	
Jaipur(Rajasthan)					0.00000	per annum	
Vill- Matiyala, Uttam Nagar,	156 sq. yard	d	55 lacs	-	Purchased	Rs.85,000/-	
New Delhi-110059					::- ·	per annum	
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					Signature:	Del (	hearing
					Data: 24.0	1 2022	

Date: 24.01.2022